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C.A.No. 4385 OF 2001
ITEM No.1A (Judgment)

Court No. 6

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4385 of 2001

F.M. Devaru Ganapati Bhat Appellant(s)

VERSUS

Prabhakar Ganapathi Bhat Respondent(s)

(HEARD BY HON'BLE Y.K. SABHARWAL AND AR. LAKSHMANAN, JJ.)

Date : 19/12/2003 This Appeal was called on for pronouncement
of judgment today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)Mr. R.S. Hegde, Adv.
Ms. Savitri Pandey, Adv.
Mr. Devesh P., Adv.

For Respondent (s)Mr. S.N. Bhat, Adv.

The Court made the following O R D E R

Hon'ble Mr.Justice Y.K.Sabharwal pronounced the judgment of the Court.
The civil appeal is dismissed in terms of the signed Judgment. The parties are left to bear t
heir own costs.
REPORTABLE.

(N. Annapurna) (V.P. Tyagi)
Court Master Court Master

Signed judgment is placed on the file.